

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1249
ANSWERED ON:04.03.2010
OIL TANKER ACCIDENTS
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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of oil tanker accidents occurred in the country during the last three years; and
(b) the steps taken by the Public Sector oil companies for the safe transportation of LPG and other petroleum products?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI JITIN PRASADA)

(a) & (b): The number of major Petroleum Oil Lubricant (POL) and Liquefied Petroleum Gas (LPG) tankers accidents occurred in the country during the last three years are given below: -

Year	POL tank trucks	LPG tank trucks	Total
2006-07	3	5	8
2007-08	19	15	34
2008-09	46	18	64
Total	68	38	106

Details of steps taken by the OMCs for transporting of POL products and Liquefied Petroleum Gas (LPG) are as under: -

- (i) Design of the tank trucks carrying POL products confirm to the provisions of Oil Industry Safety Directorate (OISD) standard.
- (ii) Tank trucks are having valid licenses issues by Petroleum Explosive Safety Organization (PESO), Regional Transport Authority and other statutory bodies.
- (iii) Periodic inspection of tank trucks is carried out to ensure that the tank trucks are maintained in good condition and all safety fittings are functioning properly.
- (iv) The crews operating the oil tankers are required to undergo training for safe transportation of hazardous goods as per Rule 9 of Motor Vehicles Act 1989. The crews are also required to undergo refresher courses as per Motor Vehicle Rules.
- (v) The supplies through oil tankers are made under security locking system locking manhole covers and manifold valves with rod and therefore avoiding accidental openings.
- (vi) The transporters engaged for transportation of POL products are abided by the Transport Discipline Guidelines (TDG) followed by the oil industry and thereby strict discipline is enforced and the transporter is made responsible to undertake safe transportation of POL products.
- (vii) The vehicles are having Transport Emergency Card (TERM) detailing action to be taken in emergency during journey on road.
- (viii) Photo identity cards have been issued to tank truck crew to ensure that only authorized driver drives the vehicle and each tank truck is accompanied by cleaner.